

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/166(KB)2021  
IA(I.B.C)/764(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> JULY 2024**

IN THE MATTER OF	UCO BANK VS NAVIN KUMAR JAIN
UNDER SECTION	SECTION 95(1)

**Appearance (via video conferencing/physically)**

Mr. Santosh Kr. Ray, Adv. ] For the Financial Creditor  
Ms. Rituparna Sanyal, Adv. ]  
Ms. Zeba Khan, Adv. ]  
Ms. Muskan Saha, Adv. ]

Mr. Siddhanth Makkar, Adv. ] For the Resolution Professional

Mr. D. N. Sharma, Adv. ] For the Personal Guarantor  
Ms. Shreya Choudhary, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of the parties present.
2. Ld. Counsel Ms. Shreya Choudhary appearing on behalf of the personal guarantor submits that reply affidavit could not be filed due to some technical glitch.
3. Let a copy of the reply affidavit be shared with the Financial Creditor as well as the Resolution Professional, if not, already shared.
4. Therefore, list this matter for arguments on **13.08.2024**.

**D. Arvind**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**

**Ar.**